

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

03.12.2012

CP 49/2012 (OA No. 456/2007)

Mr. C.B. Sharma, Counsel for applicant.

Mr. Mukesh Agarwal, Counsel for respondent no. 1.

Mr. T.P. Sharma, Counsel for respondents nos. 2 & 3.

Mr. K.S. Sharma, Counsel for respondent nos. 4 & 5.

Since the order passed by this Tribunal dated 26.11.2009 in OA No. 456/2007 has been duly complied with and the reimbursement of medical expenses has been paid to the applicant vide order dated 29.10.2012.

Learned counsel for the applicant also submits that the order passed by this Tribunal dated 26.11.2009 in OA No. 456/2007 has been duly complied with.

In view of this fact, the present Contempt Petition become infructuous and is dismissed. Notices issued to the respondents are hereby discharged.

Anil Kumar
(Anil Kumar)

Member (A)

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K.S. Rathore
(Justice K.S. Rathore)
Member (J)